

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.129 of 2014

Dated : 8th January, 2015

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

**Counsel for the Respondent(s) : Mr. S.Vallinayagam
Mr. K.S.Dhingra for R-1**

ORDER

At the request of the learned counsel for the Appellant, post the matter for further hearing on **29.01.2015**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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